

- (v) Government also extend the sales support through purchasing of KVI items for Government Departments including agro based products like papad, biscuits, masals, jam and jelly, etc. under the rate contract with DGS&D as well as under open tender system for non RC items.
- (vi) In order to extend marketing support to the units, KVIC organises domestic and international exhibitions of different levels.
- (vii) KVIC extends financial support at a maximum amount of ₹ 1.25 lakh under International Co-operation Scheme of Ministry of MSME to the KVI units/institutions for participation in the International Exhibitions.
- 100% to and fro air fare reimbursement by economy class for SC/ST, Women managed and Units from NE region and 75% for all others.
  - 100% reimbursement of Stall rent for SC/ST, Women managed and Units from NE region and 50% for all others.

#### **Aadhaar for new entrepreneurs**

751. SHRI DEVENDER GOUD T: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that Supreme Court gave judgement that Aadhaar is to be used voluntarily for a few social welfare schemes;

(b) if so, the reasons that the Ministry is insisting on Aadhaar credentials from new entrepreneurs who want to register new business;

(c) whether it is also a fact that aspiring start-ups also cannot fill in form without Aadhaar details;

(d) the reasons for insisting on Aadhaar details; and

(e) does it not defeat Prime Minister's directive of simplifying a single page registration form?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (e) Yes, Sir. As per Section 7 and 57 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 ("Aadhaar Act") the States and Central Governments can use Aadhaar as a means of establishing identification of an individual for delivery of the subsidy, benefit or service. The Ministry of Micro, Small and Medium Enterprises (MSME) asks for Aadhaar Number for registration of a unit under Udyog Aadhaar Memorandum only for identifying the individual. Entrepreneur could also register his/her unit without the Aadhaar Number in exceptional cases

including those of not having Aadhaar Number, by filing the physical copy of the application to the General Manager of the concerned District Industries Centre (DIC). After the notification of the Udyog Aadhaar Memorandum (UAM) on 18.09.2015, around 25.56 lakh units have been registered so far under UAM. UAM is a simple one-page online registration filing and the entrepreneur gets the computer generated UAM registration certificate instantly. Identity proof of the applicant 'Aadhaar Number' made available online for UAM registration is key to the system.

#### **Pending proposal under SFURTI**

752. DR. R. LAKSHMANAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether any proposal is pending with Government to set up any cluster in the district of Villupuram in Tamil Nadu under Scheme of Fund for Regeneration of Traditional Industries (SFURTI) Schemes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) No proposal is pending with Government to set up any cluster in the district of Villupuram in Tamil Nadu under Scheme of Fund for Regeneration of Traditional Industries (SFURTI) Scheme.

(b) and (c) Do not arise.

#### **Review and assessment of ageing fields of ONGC**

†753. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is reviewing and assessing the ageing fields of Oil and Natural Gas Corporation (ONGC) due to declining production;

(b) if so, the details thereof;

(c) whether the country's domestic gas production also fell in the current year, if so, the details thereof; and

(d) steps taken to augment domestic gas production in view of growth in LPG consumption in the country?

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† Original notice of the question was received in Hindi.